

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 15th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 11 of 2013 &
IA No. 31 of 2013, 32 of 2013 and 36 of 2013**

M/s Rathi Steels & Power Ltd. & Ors Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. B.C. Rai
Mr. Gaurav Agarwal**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Sanjay Singh for R.1
Mr. Amit Kapoor,
Mr. Pradeep Misra,
Mr. Vishal Anand,
Mr. Daleep Kr. Dhayani for
R.2 to 3
Mr. Abhishek Sharma for
Intervenor**

**Appeal No. 12 of 2013 &
IA No. 34 of 2013 and 35 of 2013**

M/s Parmarth Industries Pvt. Ltd. & Ors Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. B.C. Rai
Mr. Gaurav Agarwal**

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,

**Mr. Sanjay Singh for R.1
Mr. Amit Kapoor,
Mr. Pradeep Misra,
Mr. Vishal Anand,
Mr. Daleep Kr. Dhayani for
R.2 to 3**

ORDER

It is noticed that no reply has been filed by the Respondents. They are directed to file the same after serving copy on the other side.

Post the matter for hearing on **12.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs